<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 221 of 2016 AND APPEAL NO. 222 OF 2016

Dated: 24th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Savita Oil Technologies Ltd.		Vs.	Appellant(s)
Karnataka Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	-	
Counsel for the Respondent(s)	:	Mr. Anand K.Ganesan Ms. Neha Garg for R-1	
		Mr. B.C.Thiruvengadam Ms. Revathi T. Mr. Ravi Agarwal for R-2	

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on <u>17.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt